

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 104**  
**(IB)-89(ND)2018**

**New IA-1992/2023, New IA-2013/2023**

**IN THE MATTER OF:**

**M/s. Gozoop Online Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**OM Pizzas and Eats India Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016 (Liq.)**

**Order delivered on 17.04.2023**

**CORAM:**

**SHRI. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liquidator : Adv. Shivam Narang**

**For the Respondent :**

**ORDER**

**IA-1992/2023:** The IA is preferred for taking 10<sup>th</sup> Progress Report on record.

**For the reasons stated therein, the IA is allowed** and the report is kept on record, subject to just all exceptions.

**IA-2013/2023:** The IA is preferred for taking 11<sup>th</sup> Progress Report on record.

**For the reasons stated therein, the IA is allowed** and the report is kept on record, subject to just all exceptions.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**